

implementation would be taken after a decision in the matter is taken by the State Govt.

While clearing the project, firm annual energy generation was assessed as 1040 million units and cost of generation at 14.4 paise per Kwh. This cost of generation is very much cheaper in comparison to the cost of generation from thermal stations.

Block Headquarter Shaving P.C.Os.

1375. PROF. NARAIN CHAND PARASHAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether all the Block Headquarters for 5011 Blocks of the country have been provided P.C.Os, as Block Headquarters has been accepted as a category station for the purpose of this facility by Government;

(b) if not, the number and names of Headquarters which are still without this facility; and

(c) the likely date by which P.C.Os. would be provided to all the remaining Block Headquarters?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) No, Sir. It is presumed that the Member is referring to the Community Development Blocks in the country.

(b) The information is given as per Annexure.

(c) The P.C.Os. in the remaining Block Headquarters will be provided progressively during the Plan period, taking into consideration the financial/material constraints and other priorities.

STATEMENT

Number and names of Block Headquarters without P.C.Os. facility.

Sl. No. Name of Block Headquarters.

(BIHAR CIRCLE)

1. Badagaon
2. Inchargarh
3. Bahragora.
4. Mazhgaon
5. Satgawn
6. Tandwa
7. Birni
8. Madhuban
9. Thakraha
10. Bhandana

(JAMMU AND KASHMIR CIRCLE)

11. Antholi
12. Bagatikanipur
13. Fathapora
14. Malanoo
15. Namla
16. Nowpanehi

(MADHYA PRADESH CIRCLE).

17. Koilibeda
18. Urchha
19. Wadrafnagar

(NORTH EASTERN CIRCLE) (ARUNACHAL PRADESH).

20. Kalaktang
 21. Nafra Buragaon
 22. Lumla
 23. Tingbu Mukto
 24. Pakka Kessang.
 25. Bameng
 26. Chuyangtajo.
 27. Rags
-

S. No. Name of Block
Headquarters.

S. No. Name of Block
Headquarters

(MEGHALAYA)

63. Resubelpara.
64. Damba Renging.

(MIZORAM)

65. Rangnuam.
66. Thingsulthiah.
67. Ngopa.
68. Khawzawl.
69. Lungdar.
70. Lungsen.
71. Bunghmun.
72. Lokicherra.

(NAGALAND)

73. Wakching.

(TRIPURA)

74. Bogafa.
75. Bulianpasa.

(Orissa Circle)

76. Podia
77. Dasmathpur.
78. Bandhugaon.
79. Ramanguda.
80. Kudumulugu.
81. Khoirput.
82. Krishna Prasad.

(U. P. Circle)

83. Bhetwa.
84. China yalisour.
85. Dhari.
86. Dilari.
87. Ekka.
88. Mori.
89. Nidura.
90. Salharpur.
91. Yamkeshwar.

28. Palin.
29. Sagalee.
30. Tali.
31. Katoring.
32. Nayapin.
33. Huri.
34. Nacho.
35. Taliha.
36. Genril.
37. Liromba.
38. Mechuka.
39. Tuting.
40. Pangin.
41. Meriyang.
42. Yingkiong.
43. Rambgango.
44. Wakro.
45. Hayuliang.
46. Hawaii.
47. Dambuk.
48. Hunlukronlia.
49. Pangshanwakha.

(ASSAM)

50. Karara.
51. Pulertal.
52. Mahakal.
53. Bhurbandha.
54. Dekargarah.
55. Cinamara.
56. Rajbeta.
57. Kokapathar.
58. Berangbari.
59. Unipanai.
60. Titaguri.

(MANIPUR)

61. Tamei
62. Haorangabal.

S. N. Name of Block
Headquarters

(West Bengal Circle)

92. Bedrabad
93. Balurghat.
94. Bagada.
95. Chhatinasole
96. Chandipur.
97. Chapore
98. Gidni.
99. Majilishpur.
100. Rohini.

Installation of P.C.Os. in Himachal Pradesh

1376. PROF. NARAIN CHAND PARASHAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the names of the places in Himachal Pradesh for which category station certificates have been submitted to the P&T Authority for the installation of P.C.O. during the last three years including the current financial year (to date);

(b) the names of such places among them for which P.C.Os. (i) have since been sanctioned, (ii) are under consideration for sanction; and

(c) the likely date of installation in each case for sanctioned P.C.Os. and the date of sanction for those which are under consideration?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) The names of such places are given below:-

1. Thil.
2. Chamukha.
3. Karour.
4. Piplu.
5. Jungle Beri.
6. Karoha.

(b) (i) The P.C.Os. have since been sanctioned for the following places.

1. Karour
2. Chamukha (Local)
3. Jungle Beri.
4. Piplu (Local)
5. Karoha (Local).

(ii) Does not arise since the PCOs have been sanctioned.

(c) The P.C.O. at Jungle Beri is functioning already. The other P.C.Os. are likely to be installed in the current financial year on receipt of the requisite stores.

The case of Thil could not be approved as it does not fulfil the condition of minimum revenue.

Britannia Industries Limited

1377. SHRI SANAT KUMAR MANDAL: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 1861 on 20th July, 1982 regarding Britannia Industries Limited and state:

(a) whether the enquiry instituted against Britannia Industries Limited into the allegations of restrictive trade practices has since been completed;

(b) if so, its outcome; and

(c) the action taken or proposed to be taken against this company?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI GHULAM NABI AZAD): (a) The enquiries in question have not yet been completed by the Commission.

(b) and (c). Does not arise.